

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4113
ANSWERED ON:07.08.2014
CONSTRUCTION OF TUBE WELL
Sreeramulu Shri B.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government is providing funds to the States for construction of tube wells for drinking water through various schemes;
- (b) if so, whether the Government is giving priority to the proposals pertaining to construction of tube well and make availability of pure drinking water in girls' schools and educational institutions;
- (c) if so, the number of proposals received from the PHED, Alwar through the State Government during the past eight months;
- (d) the present status of each proposal; and
- (e) the time by which the funds are likely to be sanctioned for the construction of tube well to make available pure drinking water in educational institutions?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA)

(a) Yes. Madam . Under National Rural Drinking Water Programme (NRDWP) Ministry of Drinking Water and Sanitation provides financial assistance to States to provide safe drinking water to rural areas of the country through different schemes which includes tube wells also.

(b) Water is a State subject. Under NRDWP, powers to plan, design, sanction and implement rural water supply projects including identification of location and scheme , is with the State Governments. Decision to implement safe drinking water projects in a location whether girl's schools or educational institutions, is taken by State Governments. As part of the implementation of NRDWP, States had been constantly urged to cover all rural Government schools including girls' school with drinking water supply.

(c) and (d) Under the NRDWP, the State Governments are vested with the powers to plan, approve and execute drinking water supply schemes.

The projects/schemes to provide drinking water to the rural population are approved at the State level by State Level Scheme Sanctioning Committee (SLSSC). The schemes/ projects regarding rural water supply are not approved at the Central Level.

(e) Under NRDWP though funds are not separately earmarked for the said purpose, States/UTs can provide drinking water supply facilities to all Government rural schools/educational institutions by utilising NRDWP (Coverage) funds released to them.